

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cr.M.P./2077/2015**  
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INDRAJEET KAUR ALIAS MONALISHA AND ANR ..... Petitioners  
-- Versus --  
THE STATE OF JHARKHAND AND ANR ..... Opposite Parties  
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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioners :- Mr. C.Mukherjee, Advocate  
For the State :- APP  
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***11/08.09.2021*** This petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 23.09.2021.

Interim order dated 17.12.2015 is extended till the next date.

**( Sanjay Kumar Dwivedi, J)**

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